

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.155/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. CS. SANJAY KUMAR GUPTA
(PCS)

2. CS. ROHIT KUMAR KESHRI
(PCS)

} PETITIONER.

Rohit Keshri
14/11/17.

1. Ratnesh Banerjee, Sr. Adv.

2. Sapna Chobey, Adv.

3. M.R. Ganha, PCS

} Respondents

oam
14/11/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error.
Instead of "05/12/2016" it was typed as "05/12/2017" which should be read
as "05/12/2016".

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on **17/11/2017 at 12 noon** along with the pending IAs.